

Sl. No.	Districts	Sl. No.	Districts
26.	Mahoba	3.	Tehri Garhwal
27.	Mirzapur		West Bengal
28.	Pratapgarh	1.	24 Paraganas South
29.	Rae Bareli	2.	Bankura
30.	Sant Kabeer Nagar	3.	Birbhum
31.	Shravasti	4.	Dinajpur Dakshin
32.	Siddharth Nagar	5.	Dinajpur Uttar
33.	Sitapur	6.	Jalpaiguri
34.	Sonbhadra	7.	Maldah
35.	Unnao	8.	Medinipur East
	Uttarakhand	9.	Medinipur West
1.	Chamoli	10.	Murshidabad
2.	Champawat	11.	Purulia

Criteria for identification of BPL people

†568.SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of PLANNING be pleased to state:

(a) whether Government is studying some new technique to identify the people living below the poverty line (BPL) in the rural areas;

(b) if so, the details of the proposed criteria to identify the people living below the poverty line; and

(c) whether the Planning Commission has already fixed the poverty level at 42 per cent of the rural population and 27 per cent of the urban population of India which is 37 per cent of the total population of the country?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) and (b) The Ministry of Rural Development launched a Socio Economic and Caste Census, 2011 to generate information on a large number of social and economic indicators for ranking of households across the country to enable the States/ Union Territories to objectively prepare a list of families living below the poverty line in rural and urban areas. The ranking of households would be done in three steps-automatic

†Original notice of the question was received in Hindi.

exclusion criteria, automatic inclusion criteria and deprivation criteria. The criteria for ranking of households in rural areas is given in the Statement (*See below*).

(c) Planning Commission estimates percentage and number of people living below poverty line using large sample survey data of Household Consumer Expenditure collected by National Sample Survey Office (NSSO). The surveys are carried out by the NSSO every 5 years. The poverty lines and poverty ratios for 2011-12 computed following the extant Tendulkar Committee methodology have been released on 22nd July 2013, according to which the poverty ratio in the country has been estimated as 21.9 percent whereas for the rural and urban areas it has been estimated as 25.7 percent and 13.7 percent respectively.

Statement

List of Criteria for ranking of Households in Rural Areas for Automatic Exclusions, Automatic Inclusions and Deprivations- SECC, 2011

1. **List of Automatic Exclusion Criteria:** The following are the criteria for automatic exclusions:-
 - (i) Households owning Motorized Two/Three/Four Wheelers/Fishing boats (which require registration);
 - (ii) Households owning mechanized Three/Four wheeler agricultural equipments such as tractors, harvesters etc.;
 - (iii) Households having Kisan Credit Card with the credit limit of ₹50,000 and above;
 - (iv) Households with any member as Government Employee: gazetted and non-gazetted employees of Central Government, State Government, Public Sector Undertakings, Government-aided autonomous bodies and local bodies. This will exclude incentive and other honorarium based workers;
 - (v) Households with Enterprises registered with the Government for any purpose, any non agricultural enterprise registered with the Central or State Governments;
 - (vi) Households with any member in the family earning more than ₹ 10,000 p.m.;
 - (vii) Households paying income tax or professional tax;
 - (viii) Households with three or more rooms with pucca walls and pucca roof;
 - (ix) Households owning Refrigerator;

- (x) Households owning landline phones;
 - (xi) Households owning 2.5 acres or more irrigated land with at least one irrigation equipment such as diesel/ electric operated bore well/ tubewell;
 - (xii) Households with 5 acres or more land irrigated for two or more crop seasons;
 - (xiii) Households owning 7.5 acres or more land with at least one irrigation equipment such as diesel/ electric operated borewell / tubewell?
2. **List of Automatic Inclusion Criteria:** Following categories of households would be compulsorily/ automatically included subject to exclusion criteria:—
- (i) Households without shelter;
 - (ii) Destitutes/living on alms;
 - (iii) Manual scavengers;
 - (iv) Primitive Tribal Groups;
 - (v) Legally released bonded labourers.
3. **Deprivation Criteria:** The following are the deprivation criteria used for inclusion:—
- (i) Households with only one room with kuchcha walls and kuchcha roof;
 - (ii) Households with no adult member between age 16 to 59;
 - (iii) Female headed households with no adult male member between age 16 to 59;
 - (iv) Households with any disabled member and no able bodied adult member;
 - (v) SC/ST households;
 - (vi) Households with no literate adult above 25 years;
 - (vii) Landless households deriving the major part of their income from manual casual labour.

Linking of Aadhaar cards with SIM cards

569. SHRI DEVENDER GOUD T.: Will the Minister of PLANNING be pleased to state:

- (a) whether there have been demands to link SIM cards with Aadhaar to curb the misuse of mobile SIMs, if so, the decision of Government in this regard;